

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) & (b). On 2nd January, 1981, the in-charge of the police out-post Pillow Millow took into custody eight foreign nationals (four Thais and four Burmese) at village Infak in the island of Little Nicobar where they were staying with a tribal for the past two days. These foreigners informed the police authorities that they had come from Thailand and drifted to this island due to mechanical failure of their boat which was found anchored about 500 metres away from the sea shore and three kilometers from Infak village.

2. All the eight foreign nationals have been brought to Port Blair and a case under section 14 of the Foreigners' Act, 1946 has been registered against them.

3. Patrolling around the southern group of islands has since been intensified.

Implementation of Palekar Award

367. SHRI A. T. PATIL: Will the Minister of LABOUR be pleased to state:

(a) the names of State Governments which have accepted, so far, the Union Government's decision on Palekar Tribunal's Award for working journalists and non-journalists; and

(b) the reaction of other State Governments thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DULARI SINHA): (a) & (b). The notifications issued by the Central Government accepting the recommendations of the Tribunals for Journalists and Non-journalist Newspaper Employees have the statutory force and there is no question of any State Government not accepting them.

Land allotted to Adivasi

368. SHRI HIRALAL R. PARMAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total area of land allotted to the Adivasis so far, State-wise; and

(b) the number of Adivasis benefited therefrom, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) According to available information, the area of land allotted to Adivasis is as below:—

(i) Gujarat: 1,95,885 Acres.

(ii) West Bengal: 1,23,500 Acres.

(iii) Dadra & Nagar Haveli: 1,369 Hectares,

(iv) Rajasthan: 10,13,863 Acres.

(v) Andaman & Nicobar Islands: 500 Acres.

(b) The number of Adivasis benefited in the above mentioned States and Union Territories is given below:

(i) Gujarat: 57,788 Adivasis.

(ii) West Bengal: 2,20,257 Adivasis.

(iii) Dadra & Nagar Haveli: 1,509 Adivasis.

(iv) Rajasthan : 3,46,678 Adivasis.

(v) Andaman & Nicobar Islands : 165 families.

Commercialising of Mixed fuel

369. SHRI JANARDHANA POOJA-RY: Will the PRIME MINISTER be pleased to state:

(a) whether Government have mooted a plan to commercialise the plutonium-uranium fuel developed at the Bhabha Atomic Research Centre; and

(b) if so, the details thereof?